

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 182 OF 2015**

**Dated: 10<sup>th</sup> January, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)**  
**Vs.**  
**Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Apoorv Kurup  
Mr. A.C.Boxipatro

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1  
Ms. Divya Chaturvedi  
Mr. Saransh Shaw for R-2

**ORDER**

Post this matter for hearing on **27.03.2019**, as requested by the learned counsel appearing for the Appellant and the learned counsel for the appearing Respondents.

**(Ravindra Kumar Verma)**  
**Technical Member**  
vt/pk

**(Justice N.K. Patil)**  
**Judicial Member**